

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, NORTH DISTRICT
ROHINI COURTS COMPLEX: DELHI.**

Duty roster of evening courts for the month of May, 2019

ORDER

In partial modification of the duty roster bearing number 10459-10484/Duty Roster/EC/North/RC/2019 dated 30.03.2019, the following arrangements are made of Judicial Officers for the month of **May, 2019** for presiding over the following Evening Courts of North District at Rohini Courts Complex, Delhi **from 5.00 P.M. to 7.00 P.M.**, on all Courts working days in the following manner:-

For the Month of May, 2019

S. No.	Court No.	Name of the Presiding Officers	Room No.
1.	Evening Court No. 1	Ms. Richa Sharma, MM-08	116
2.	Evening Court No. 2	Ms. Aditi Garg, MM (Mahila Court-01)	114
3.	Evening Court No. 3	Ms. Neha Gupta Singh, MM-02	111

Note:-

1. Whenever any Judicial Officer is on leave or busy in administrative work etc. or is not available for any reason, he/she shall intimate the undersigned through CMM(North).
2. Every Presiding Officer of the Evening Courts will be assisted by his/her own staff consisting of Reader, One Stenographer, and one Orderly.
3. Whenever any Judicial Officer is on leave or busy in Administrative work or is not available due to any reason his/her work shall be looked after by the Link Judicial Officer shown immediately below his/her in the above table. In case both the said Judicial Officers are on leave or not available due to similar reason, the Judicial Officer whose name is mentioned immediately below next in the table shall work as next Link Judicial Officer. In case Judicial Officer at Serial No. 3 mentioned in the above said table is on leave or busy in the Administrative work or is not available due to any reason his work shall be looked after by Judicial Officer at Serial No. 1 mentioned in the said table and so on & so forth. In case none of the Presiding Officers of Evening Court are available for a particular day due to any reason whatsoever, the work of the Evening Courts shall be looked after by the duty M.M. of that particular day.


(R.P. PANDEY)

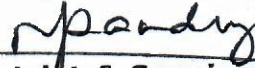
**District & Session's Judge
North District : Rohini Courts : Delhi.**

No. 14306-14330 Duty Roster/EC/North/RC/2019

Dated 29/4/19

Copy forwarded for information and necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge, (HQs.) Tis Hazari Courts, Delhi.
3. The DDO, Accounts Branch, North District, Rohini Courts, Delhi.
4. The Officer In-charge, Pool Car, Rohini Courts, Delhi.
5. The CMM Central District, Tis Hazari Court, Delhi.
6. The CMM North District, Rohini Court, Delhi.
7. The ACMM North District, Rohini Court, Delhi.
8. All the concerned MMs, North District, Rohini Courts, Delhi.
9. The Chief Prosecutor, North District, Rohini Court, Delhi.
10. Notice Board (Through the Care Taker, Rohini Court, Delhi)
11. Record Officer (RTI), North District Rohini Court, Delhi.
12. PS to undersigned..
13. The PRO/APRO, Facilitation Center, Rohini Courts, Delhi.
14. The Secretary, Rohini Court Bar Association, Delhi
15. Branch-in-Charge, Evening Courts, North, Rohini Courts, Delhi.
16. Branch In-charge R & I branch, Rohini courts, Delhi for uploading in LAYERS.



**District & Session's Judge
North District : Rohini Courts : Delhi.**